## 29.4.2015

Sri Prashant Kumar Singh, counsel for the applicant is on adjournment. Sri S. Verma and Sri Rajendra Singh for Sri A.K. Chaturvedi, counsel for the respondents are present.

Learned counsel for the respondents placed a copy of order passed in Writ petition No. 503 (S/B) of 2015 through which the Hon'ble High Court has been pleased to stay the operation of order dated 10.9.2014 passed in O.A. no. 264 of 2010. It is also seen from the record that the present Contempt petition is preferred for non-compliance of order dated 10.9.2014 passed in O.A. no. 264 of 2010. Since the Hon'ble High Court has been pleased to stay the operation of the order of this Tribunal, the present CCP is dismissed and the notices issued to the respondents are discharged. Parties would be at liberty to get the present CCP revived after dismissal of the Writ petition.

1. Ch.

(Ms. Jayati Chandra) Member (A) Girish/- (Navneet Kumar) - .
Member (J)

Copy of orders

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Presported on

30:4.2015